

NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 04th December, 2023

CIRCULAR

Considering the continuous incessant rainfalls, the forecast alert, the precarious situation prevailing due to cyclonic storm "MICHAUNG" and in view of the Government of Tamil Nadu's Order G.O.Ms.752 dated 04.12.2023 declaring public holiday on 05.12.2023 (Tuesday), it is hereby informed that there will be no functioning of the courts in the Chennai Bench of the National Company Law Appellate Tribunal on 05.12.2023.

The matters listed on 05.12.2023 before the Hon'ble Chennai Bench of the NCLAT stands adjourned and next date will be notified later.

By Order

Deputy Registrar NCLAT Chennai Bench